

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4234  
ANSWERED ON:22.03.2013  
BLOOD TRANSFUSION COUNCILS  
Mahendrasinh Shri Chauhan ;Pathak Shri Harin

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the details of States/UTs where Blood Transfusion Councils are functioning;
- (b) whether his Ministry has initiated/ proposed to initiate any process along with Ministry of Finance regarding grant of Income Tax exemption to the State/UT Blood Transfusion Councils under Section 10(46) of the Income Tax Act; and
- (c) if so, the details thereof?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a): A list is Annexed.
- (b): Ministry has not initiated nor is there pending any such proposal with the Ministry at present.
- (c): In view of the (b) above, question does not arise.